

| Annexure 3 | | | | | | | | | | | | | | |
|---|---|------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| Name of Corporate Debtor: Prolific Systems and Technologies Private Limited; Date of Commencement of CIRP: 26.08.2025 List of Creditors as on: 18.09.2025 | | | | | | | | | | | | | | |
| LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITOR BELONGING TO ANY CLASS OF CREDITORS) | | | | | | | | | | | | | | |
| Sr. No. | Name of creditor | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, If any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Axis Bank Limited | 09-09-2025 | 32,64,90,489.67 | 30,68,58,265.67 | Secured | Yes, Refer notes | Yes | Not related | 43.29% | NA | NA | 0.00 | 1,96,32,224.00 | |
| 2 | J.C. Flowers Asset Reconstruction Private Limited | 09-09-2025 | 34,03,03,435.32 | 34,03,03,435.32 | Secured | Yes, Refer notes | Yes | Not related | 48.00% | NA | NA | 0.00 | 0.00 | |
| 3 | National Skill Development Corporation | 09-09-2025 | 6,17,63,474.00 | 6,17,63,474.00 | Secured | Yes, Refer notes | No | Not related | 8.71% | NA | NA | 0.00 | 0.00 | |
| | | | | | | | | | | | | | | |
| | TOTAL | | 72,85,57,398.99 | 70,89,25,174.99 | | | | | 100% | - | - | 0.00 | 1,96,32,224.00 | |

NOTES:

| | |
|-----|---|
| 1 | Security Details for Axis Bank Limited |
| A | Hypothecation of current assests and receivables |
| B. | Mortgaged of Immovable Properties |
| i | Gala No 9, 10 and 11 on the Ground Floor, A Wing,Anusaya Apartment situated at bearing House No. 22 of Village Kasheli, Bhiwandi Road Thane 421302 owned by Corporate Debtor. |
| ii | Flat No B- 201, Second Floor, Anusaya Apartment, B Wing , situated at bearing House No. 22 of Kasheli Village, G H. No 22/9, 10, 11, Village Kasheli, Bhiwandi Road, Thane 421302, Admeasuring 430 Sq. ft owned by Corporate Debtor. |
| iii | Flat No A- 204, Second Floor Anusaya Apartment. A Wing , situated at bearing House No. 22 of Village Kasheli , Bhiwandi Road, Thane 421302, Admeasuring 765 Sq. ft owned by Corporate Debtor. |
| iv | Office Premises No 102, S 1 & S 2 Wing, 1st Floor Purnashanti Heights of the Jayhind CHS Ltd Kharton Chendani Thane (W) 400601 owned by Corporate Debtor. |
| v | Factory Building along with a Plot of Land Bearing no A 267, Thane Industrial Area within Limits of Panchpakhadi Road no 16, Near ESIS Hospital Wagle Industrial Estate, Thane West 400606 owned by Corporate Debtor. |
| vi | Office No 414, 415, 416 & 41 7, 418 & 41 9, 4th Floor, A wing, Patil Plaza, Mitra Mandal Chowk, Opp.Pudhari Paper, Near Saras Baug, Swargate, Parvati, Pune 411009 owned by Corporate Debtor. |
| vii | Commercial Unit No A Bearing Municipal No 6-3-883/2/201/ A, Unit No B Bearing Municipal No 6-3-883/2/201/B, Unit No C Bearing Municipal No 6-3-883/2/201/C, 2nd Floor, in the Commercial Building known as Topaz, in the premises Bearing Municipal No 6-3-883/2, 6.-3-883/C/ 14/A & 6-3-680, Panjagutta, Hyderabad, Telangana owned by Corporate Debtor. |
| C. | Name Of the Guarantor |
| i | Mr. Vijay Dattatraya Baoney |
| ii | Mr. Vasudeo Shrirang Joshi |
| iii | Mr.Ganesh Kesharao Ballamwar |
| iv | Mr. Rajeush Ballamwar |

| | |
|-----------|--|
| 2 | Security Details for J.C. Flowers Asset Reconstruction Private Limited |
| A | Hypothecation of current assests , Stock and Book debts |
| B. | Mortgaged of Immovable Properties |
| i | Flat No 201 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor. |
| ii | Flat No 204 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor. |
| iii | Office Premises No 102, S 1 & S 2 Wing ,1st Floor Pumashanti Heights of the Jayhind CHS Ltd. Kharton Chendani Thane (W) 400601 owned by Corporate Debtor. |
| iv | Factory Building along with a Plot of Land Bearing no A 267 Thane Industrial Area within Limits of Panchpakhadi Road no 16, New ESIS Hospital Eagle Industrial Estate Thane West 400606 owned by Corporate Debtor. |
| v | Gala No 9, 10, 11 on the Ground Floor, Anusaya Apartment A Wing Kasheli Bhiwandi Road Thane 421302, GH no22/9, 10, 11 owned by Corporate Debtor. |
| vi | Office No 414, 415, 416 & 417, 418 & 419, on Fourth Floor Mitra Chowk Opp. Pudhari Paper, Near Saras Baug Swargate, Parvati, Pune 411009 owned by Corporate Debtor. |
| vii | Unit No A, B, C H no 6-3-883/2/ 201/ A, 6-3-883/ 2/201/B, 6-3-883/ 2/201/ C on 2nd floor Topaz Complex, Panjagutta, Hyderabad owned by Corporate Debtor. |
| C. | Name Of the Guarantor |
| i | Mr. Vijay Dattatraya Baoney |
| ii | Mr. Vasudeo Shrirang Joshi |
| iii | Mr. Ganesh Keshaoao Ballamwar |
| iv | Mr. Rajeush Ballamwar |

| | |
|-----------|---|
| 3 | Security details of National Skill Development Corporation |
| A. | Mortgaged of Immovable Properties |
| i | Office No. 102, First Floor, Pumashanti Heights - Jaihind CHS Ltd., Final Plot No.42, CTS No. 13,14 (P), Tika No.2, Kharton, Chendani, Thane, (West) - 400601, Maharashtra |
| ii | Office No. 414, 415, 416, 417, 418 & 419, Fourth Floor, Patil Plaza Mitra Mandal Chowk, Saras Baug, S. No. 9/2, Final Plot No. 493, TP Scheme No. III, Parvati, Pune- 411009, Maharashtra |